

Telephone Advisory Committee

1793. SHRI VEER SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that some requests from the Members of Rajya Sabha belong to the State of Uttar Pradesh regarding inclusion of names of persons as a Member in the Telephone Advisory Committee, are pending for decision since November, 2002;

(b) if so, the details thereof; and

(c) by when, Government propose to take action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI ASHOK PRADHAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

Occupational Safety Policy Meet

1794. SHRI B.J. PANDA: Will the Minister of LABOUR be pleased to state:

(a) whether an "Occupational Safety Policy Meet" was held in September last in the capital;

(b) whether a national policy on occupational safety and health has since been formulated; if so, the details therefore; and

(c) whether the provisions of this framework have been implemented?

THE MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA): (a) Yes, Sir, A tripartite meeting on National Policy on Occupational Safety and Health was held on 17th September, 2003 at New Delhi.

(b) and (c) A draft of the National Policy on Occupational Safety and Health was circulated to the participants calling for suggestions from all the social partners. The suggestions received from them would be utilized while finalizing the National Policy for Occupational Safety & Health.